

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 143 of 2014

Dated : 2nd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Rai Bahadur Narain Singh Sugar Mills Ltd.Appellant(s)

Versus

**Uttrakhand Electricity Regulatory
Commission & Anr. ..Respondent (s)**

Counsel for the Appellant (s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 22.07.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **22.07.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**